GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED QUESTION NO. 947 TO BE ANSWERED ON $6^{\rm TH}$ DECEMBER, 2021

Revenue through sale of petroleum products

947 Dr. Kanimozhi NVN Somu:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has earned more than ` 20 Lakh crores through the sale of Petrol/Diesel/LPG in the last five years;
- (b) if so, the details thereof and, if not, the actual revenue generated through the sale of Petrol/Diesel/ LPG in the last five years, year-wise;
- (c) the measures taken by Government to reduce the cess levied on the sale of Petrol/Diesel;
- (d) if so, the details of the cess collected on the sale of Petrol/ Diesel in the last five years; and
- (e) the effective steps taken by Government to provide relief to the common people of this country already devastated?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b): The contribution to Central and State exchequer from petroleum sector from all sources (taxes and duties, dividends, income tax etc.) during last five years is given below:-

Rs./Crores

Year	Total Contribution of Petroleum Sector to Exchequer	Share of Central Exchequer	Share of State Exchequer
2016-17	5,24,945	64%	36%
2017-18	5,43,026	62%	38%
2018-19	5,75,632	60%	40%
2019-20	5,55,370	60%	40%
2020-21	6,72,719	68%	32%
(Apr-Sep) 2021-22 (P)	3,49,923	62%	38%

Based on data from 16 major oil & gas companies

(c) to (e): The excise duty including cess levied by the Government for the last five years is as follows:

With Effect From	Excise duty including Cess
	A-12
	Petrol
31-01-16	21.48
01-07-17	21.48
04-10-17	19.48
02-02-18	19.48
05-10-18	17.98
06-07-19	19.98
14-03-20	22.98
06-05-20	32.98
02-02-21	32.90
04-11-21	27.90
	Diesel
31-01-16	17.33
01-07-17	17.33
04-10-17	15.33
02-02-18	15.33
05-10-18	13.83
06-07-19	15.83
14-03-20	18.83
06-05-20	31.83
02-02-21	31.80
04-11-21	21.80
AED: Additional Excise	Duty
RIC: Road and Infrastru	cture Development Cess
AIDC: Agriculture and I	nfrastructure Development Cess

The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per litre respectively effective from 4th November, 2021. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes. Many States/Uts have also reduced the VAT on petrol and diesel subsequently.

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